

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

IN THE MATTER OF:

Mr. Sudhir Gupta

Vs.

M/s. Edward Keventer (Successors) Pvt. Ltd.

IB-648(ND)/2019

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 06.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :


For the Respondent/CD :

For the Intervener :

ORDER

Due to Colloquium of the Hon'ble Members, the matter is adjourned to
16.4.2020.

Surjit


(Madhu Narula)
Court Officer